

SECTION - XVI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO.7544-46 AND 7552-54 OF 2008

Bhagirath Agarwal etc.

...Appellants

VERSUS

M/s. Simplex Concrete Piles(I) Ltd. & Ors.

...Respondents

OFFICE REPORT

These are cross appeals by Special Leave granted by this Hon'ble Court on 8.12.2008.

CIVIL APPEAL NO.7544-46 OF 2008:

There are 3 respondents in the appeals above-mentioned. Respondent Nos.1 and 2 -3 are represented through Ms. Sharmila Upadhyay and Shekhar Kumar, Advocates respectively.

It is submitted that Mr. Mohan Pandey, Counsel for the appellant has filed statement of case and has been included in appeal paper books. Counsel for the Respondents have not filed statement of case.

CIVIL APPEAL NO.7552-54 OF 2008:

There are 3 respondents in the appeals above-mentioned. Respondent No.1 is represented through Mr. Mohan Pandey, Advocate. Certificate of service from the High Court has been received in respect of Respondent Nos.2 and 3 but no one has entered appearance on their behalf so far.

It is submitted that Counsel for the appellant and respondent No.1 have filed statement of case and have been included in appeal paper books.

It is further submitted that Mr. Mohan Pandey, Counsel for Respondent No.1 has filed counter affidavit and Ms. Sharmila Upadhyay, Counsel for the appellant has filed rejoinder affidavit to counter affidavit of Respondent. Copies of the same have been included in appeal paper books.

The matters above mentioned are listed before the Hon'ble Court with this report.

Dated this the 25th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:-Mr.Mohan Pandey, Adv.
Mr. Shekhar Kumar, Adv.
Ms. Sharmila Upadhyay, Advocate.

ASSISTANT REGISTRAR